

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1268
TO BE REPLIED ON 10.02.2020

MONITORING OF SCHEMES THROUGH E-GOVERNANCE

1268. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Government proposes to monitor the schemes related to the welfare of Scheduled Tribes(STs) through e-governance;
- (b) If so, the details of the schemes proposed to be monitored online; and
- (c) If not, the reasons therefor along with the views of the Government in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

- (a) to (c) Ministry of Tribal Affairs has developed online portals for monitoring of its schemes related to NGO Grants, Scholarship, Forest Rights Acts, Tribal Research Institutes, Special Central Assistance, Particularly Vulnerable Tribal Groups (PVTGs), Research and Grants under Article 275(1) of the Constitution. Further, during January, 2017, Ministry of Tribal Affairs (MoTA) has been given mandate for monitoring of Tribal Sub-Plan funds based on the framework and mechanism designed by NITI Aayog. Accordingly, an online monitoring system has been put in place with web address <http://stcmis.gov.in>. The framework envisages monitoring of expenditure vis-à-vis allocations of TSP funds under various schemes of Central Ministries / Departments.
